Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Directorate General of Human Resource Development
Bhai Vir Singh Sadan, Bhai Vir Singh Marg,
New Delhi-110008

F. No. 8/B/22/ HRD (HRM-I) /SLC/ 2016

Dated: 02.02.2017

Subject: - Corrections in the integrated All India Seniority List (AISL) of Superintendent of Central Excise for the period 01.01.1998 to 31.12.2006

The undersigned is directed to say that on the basis of information furnished by the Cadre Controlling Authority (Bhopal Zone) vide Estt. Order No. 05/2017 dated 16.01.2017 issued under C.No. II(39) 01/CCU/BZ/2017/821/827, the Competent Authority has approved rectification / change of seniority in respect of Sh. M.S. Gill, Superintendent of Central Excise, pertaining to the period 01.01.1998 to 31.12.2006.

2.0 The details of rectification/correction leading to change in Seniority are given in Annexure “A”

3.0 Accordingly, Office Memorandum of correction in the Integrated All India Seniority List of Superintendent of Central Excise for the period 01.01.1998 to 31.12.2006 has been prepared by the Directorate on the basis of request for rectification/correction in date of promotion in the grade of Superintendent received from the Cadre controlling Chief Commissioner.

4.0 The correction/rectification carried out in the present order shall be posted on the official web site of CBEC and DGHRD.

Encl: As above

(Balesh Kumar)
Additional Director General (HRM-I)

Copy to:

1. Director General of Systems with the request to upload the Correction/Rectification in the integrated AISL 1998-2006 in the official website of CBEC

2. The Chief Commissioner (Bhopal Zone), Customs, Central Excise & Service Tax, 48, Administrative Area, Arera Hills, Hoshangabad Road, Bhopal (M.P.-) 462011

3. The Under Secretary Ad IIB, Central Board of Excise & Customs, North Block, New Delhi, for necessary action with reference to his letter F.No. C-18012/2/2012-Ad.IIB dated 31.01.2017.
### CORRIGENDUM TO FINAL ALL INDIA SENIORITY LIST OF SUPERINTENDENT CENTRAL EXCISE FOR THE PERIOD FROM 01.01.1998 TO 31.12.2006

**CORRECTIONS RESULTING IN RE ASSIGNMENT OF SENIORITY POSITION**

<table>
<thead>
<tr>
<th>S.No.</th>
<th>SL. No. of AISL</th>
<th>NAME OF THE OFFICER S/SHRI/SMT</th>
<th>Whether GEN / SC / ST / OBC</th>
<th>Date of Birth</th>
<th>Date of Regular Appointment as Superintendent</th>
<th>DEEMED DATE, IF ANY, OF APPT. AS SUPDT.</th>
<th>Date of Regular Appointment As Inspector</th>
<th>CCA</th>
<th>REMARKS</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>338 A</td>
<td>M.S. GILL</td>
<td>SC</td>
<td>15 11 1954</td>
<td>23 2 2004</td>
<td>08.03.01</td>
<td>4 3 1982</td>
<td>BHOPAL</td>
<td>Deemed dt. Changed 08.03.2001 instead of 26.12.2002 and Seniory of Sh. M. S. Gill is fixed just above Smt. V. Damodam Gautam in Bhopal Zone as per C. No. II (39)01/CCU/BZ/ 2012 Est. Order No. 05/2017 dated 16.01.2017. Seniorty re - assigned from from 4199 to 338 A</td>
</tr>
</tbody>
</table>